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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1557/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES: F1 Info Solutions & Services Pvt. Ltd.  
V/s.  
Appsdaily Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
16	Adv. H. A. Kar.	Advocate for Applicant/ Operational Creditor. i/b Interjuris	

**ORDER**  
**CP No.1557/ I&BP/NCLT/MB/MAH/2017**

For the Petitioner having not filed Affidavit of service, list this matter for filing  
the same on 3.1.2018.

**Sd/-**  
**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)